



**THE HIGH COURT OF ORISSA ARBITRATION CENTRE,
CUTTACK**

NOTIFICATION

No. 132

/Date: 26th July, 2024

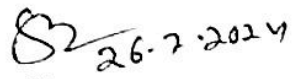
In exercise of the power conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the Arbitration Committee has been pleased to add the names of Shri Bijay Chandra Rath (Retired District Judge), Shri Durga Prasad Nanda, Senior Advocate, Shri Jagabandhu Sahoo, Senior Advocate in the existing empaneled list of Arbitrators as per the kind minute dated 22.07.2024.

By Order
Sd/- Satyabrata Mishra
Coordinator, Arbitration Centre

Memo No. 133 (70) / Date: 26/07/2024

Copy forwarded to the

1. All Officers of the Court.
2. The Addl. Registrar-cum-Principal Secretary to the Hon'ble Chief Justice/ A.D.R – cum- Additional Principal Secretaries/ A.R. – cum - Sr. Secretaries/Secretaries to Hon'ble Shri Justice B.P. Routray, Hon'ble Shri Justice Sashikanta Mishra, Hon'ble Shri Justice B.P. Satapathy,
3. Principal P.S. to the Advocate General, Odisha
4. Deputy Solicitor General of India attached to the High Court of Orissa.
5. President, Orissa High Court Bar Association.
6. Notice Board of the Court;
for information and necessary action.


26.7.2024
Coordinator
Arbitration Centre
High Court of Orissa
[Contd. P/2]

Memo No.134 (3) Date: 26/07/2024

Shri Bijay Chandra Rath (S.J.S. Retd.)

R/o – Plot No. 44, Madhusudan Nagar,
Unit – IV, P.O. – G.P.O
P.S. Kharavel Nagar, Bhubaneswar-751001
Dist - Khurda

Shri Durga Prasad Nanda, Sr. Advocate

At – Opposite of SUN Hospital,
Shri Vihar Colony, Tulasipur, Cuttack
PIN - 753008

Shri Jagabandhu Sahoo, Sr. Advocate

At – Plot No. 6GH-1150/C-16
Markat Nagar, Sector-9, CDA, Cuttack-14

for kind information.


26-7-24
Coordinator
Arbitration Centre
High Court of Orissa, ARB. Centre